CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

Original Application No. 040/00035/2015

Date of Order: This the 08th day of May 2019

THE HON'BLE MR. NEKKHOMANG NEIHSIAL, ADMINISTRATIVE MEMBER

1. SD 211678

Shri Sekhar Doom Safaiwala/Conservancy Staff Office of the Administrative Commandant Station Head Quarters Rangapahar, Dimapur, Post Office – Rangapahar District – Dimapur, Nagaland, Pin – 797123.

2. SD No. 211677

Shri Dilip Doom
Safaiwala/Conservancy Staff
Office of the Administrative
Commandant Station Head Quarters
Rangapahar, Dimapur, Post Office – Rangapahar
District – Dimapur, Nagaland, Pin – 797123.

3. Shri Shankar Roy

Safaiwala/Conservancy Staff
Office of the Administrative
Commandant Station Head Quarters
Rangapahar, Dimapur, Post Office – Rangapahar
District – Dimapur, Nagaland, Pin – 797123.

4. Shri Noonoo Krishtom

Safaiwala/Conservancy Staff
Office of the Administrative
Commandant Station Head Quarters
Rangapahar, Dimapur, Post Office – Rangapahar
District – Dimapur, Nagaland, Pin – 797123.

5. SD 211708

Shri Hitoni Sema Safaiwala/Conservancy Staff Office of the Administrative Commandant Station Head Quarters Rangapahar, Dimapur, Post Office – Rangapahar District – Dimapur, Nagaland, Pin – 797123.

6. SD 211762

Shri Yeshito Sema Safaiwala/Conservancy Staff Office of the Administrative Commandant Station Head Quarters Rangapahar, Dimapur, Post Office – Rangapahar District – Dimapur, Nagaland, Pin – 797123.

7. SD 045776

Shri Balkishan Sansar
Safaiwala/Conservancy Staff
Office of the Administrative
Commandant Station Head Quarters
Rangapahar, Dimapur, Post Office – Rangapahar
District – Dimapur, Nagaland, Pin – 797123.

8. Shri Sanjai Doom

Safaiwala/Conservancy Staff
Office of the Administrative
Commandant Station Head Quarters
Rangapahar, Dimapur, Post Office – Rangapahar
District – Dimapur, Nagaland, Pin – 797123.

9. SD 211663

Shri Kishore Harijan
Safaiwala/Conservancy Staff
Office of the Administrative
Commandant Station Head Quarters
Rangapahar, Dimapur, Post Office – Rangapahar
District – Dimapur, Nagaland, Pin – 797123.

10. SD 211755

Shri Manoj Debnath

Supervisor

Office of the Administrative

Commandant Station Head Quarters

Rangapahar, Dimapur, Post Office – Rangapahar

District – Dimapur, Nagaland, Pin – 797123.

11. No. 14271878

Shri Swapan Bhowmik

Civilian Switch Board Operator

Grade 1

Office of the Administrative

Commandant Station Head Quarters

Rangapahar, Dimapur, Post Office – Rangapahar

District – Dimapur, Nagaland, Pin – 797123.

12. No. 14271980

Shri Giri Dhari Deb Nath

Civilian Switch Board Operator

Grade 1

Office of the Administrative

Commandant Station Head Quarters

Rangapahar, Dimapur, Post Office – Rangapahar

District – Dimapur, Nagaland, Pin – 797123.

13. No. 14272358

Shri Ranjit Kumar Dutta

Grade II

Office of the Administrative

Commandant Station Head Quarters

Rangapahar, Dimapur, Post Office – Rangapahar

District – Dimapur, Nagaland, Pin – 797123.

14. No. 14272343

Shri Sahabuddin Barbhuiya

Grade II

Office of the Administrative

Commandant Station Head Quarters

Rangapahar, Dimapur, Post Office – Rangapahar

District – Dimapur, Nagaland, Pin – 797123.

15. No. SD 211757

Shri Nandan Deb Nath

Accounts Clerk

Office of the Administrative

Commandant Station Head Quarters

Rangapahar, Dimapur, Post Office – Rangapahar

District – Dimapur, Nagaland, Pin – 797123.

16. No. SD 211758

Shri Bakul Paul

Accounts Clerk

Office of the Administrative

Commandant Station Head Quarters

Rangapahar, Dimapur, Post Office – Rangapahar

District – Dimapur, Nagaland, Pin – 797123.

17. No. SD-211759

Shri Debasis Dhar

Conservancy Store Keeper

Office of the Administrative

Commandant Station Head Quarters

Rangapahar, Dimapur, Post Office – Rangapahar

District – Dimapur, Nagaland, Pin – 797123.

18. Smti. Niang Khowning

Mother of late D.K. Paite

Ex Conservancy Staff

Office of the Administrative

Commandant Station Head Quarters

Rangapahar, Dimapur, Post Office – Rangapahar

District – Dimapur, Nagaland, Pin – 797123.

...Applicants

By Advocates: Mr. A. Ahmed, P. Kalita, P. Gogoi & R.R. Rajkumari

-Versus-

1. The Union of India

Represented by the Secretary

To the Government of India

Ministry of Defence, South Block

5

New Delhi, Pin - 110011.

2. The Administrative Commandant Station Head Quarters Rangapahar, Dimapur Post Office – Rangapahar

District - Dimapur, State - Nagaland

Pin – 797123

... Respondents

By Advocate: Mr. R. Hazarika, Addl. CGSC

ORDER

NEKKHOMANG NEIHSIAL, MEMBER (A):

This is a remand case from the Hon'ble Gauhati High Court in WP (C) No. 477/2016 in respect of the applicants who sought for a direction upon the respondents to pay license fee at the rate of 10% compensation per month in lieu of Rent Free Accommodation w.e.f. 01.07.1987 or from their actual date of posting at Dimapur, Nagaland till posted out in reference to the order and judgment passed by this Tribunal, Hon'ble Gauhati High Court as well as Hon'ble Supreme Court.

2. On earlier occasion, this Tribunal vide order dated 02.02.2015 disposed of the O.A. No. 040/00035/2015 and directed the respondents to consider the case of the applicants due verification with with situated the other similarly

individuals/applicants. The respondent authorities aggrieved with the order of this Tribunal dated 02.02.2015, had approached to the Hon'ble Gauhati High Court. The Hon'ble Gauhati High Court vide order dated 28.03.2016 in WP(C) No. 477/2016 has remanded the matter to this Tribunal for its decision afresh after giving an opportunity of haring to the Union of India i.e. respondents.

- 3. Today, the case came up for consideration. The learned Addl. CGSC for the respondents Mr. R. Hazarika has informed that this is a settled case. Therefore, he does not want to file formal objection/written statement. Order can be passed and complied with the previous order of this Tribunal.
- 4. Having heard the learned counsel for the parties, perusal of the pleadings and precedents relied upon, I direct the respondents to decide the present case in accordance with the precedents relied by the learned counsel for the applicants in the case of Shri Krishna Sinha and 267 Ors. Vs. Union of India and Ors. after examining the case of the applicants and pay the liscence fees at the rate of 10% compensation per month in

lieu of Rent Free Accommodation within a period of two months from the date of receipt of a copy of this order.

5. With the above direction, O.A. stands disposed of accordingly. The shall be no order as to the costs.

(NEKKHOMANG NEIHSIAL)
MEMBER (A)

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